FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES APPLYING FOR APPOINTMENT TO POSTS UNDER THE GOVERNMENT OF INDIA

This is to certify that Shri/Smt./Kumariof village/town	
District/Division in the State/Union Territory	
thecommunity which is recognised as a backy	
Government of India, Ministry of Social Justice and Empower	
No*.	
Shri/Smt./Kumariand/or his/her family ordina	rily reside(s) in the
District/Division of the State/Union Territory. This	is also to certify that
he/she does not belong to the persons/sections (Creamy Layer) mentioned in Colum	n 3 of the Schedule to
the Government of India, Department of Personnel & Training O.M. No.36012/22	
08.09.1993, O.M. No. 36033/3/2004-Estt. (Res) dated 9th March, 2004, O.M. No. 360	33/3/2004-Estt. (Res)
dated 14 th October, 2008 and O.M. No. 36033/1/2013-Estt. (Res) dated 27 th May, 20	13**.
Signature	
 Designation	\$
Dated:	
Seal	

\$ - List of Authorities empowered to issue Other Backward Classes certificate will be the same as those empowered to issue Scheduled Caste/Scheduled Tribe certificates.

Note: The term "Ordinarily" used here will have the same meaning as in Section 20 of the Representation of the People Act, 1950.

Note: The prescribed proforma is subject to amendment / modification from time to time as per Government of India Guidelines.

^{* -} The authority issuing the certificate may have to mention the details of Resolution of Government of India, in which the caste of the candidate is mentioned as OBC.

^{** -} As amended from time to time.